

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:833
ANSWERED ON:24.02.2006
ILLEGAL CONSTRUCTION IN DDA LAND
Sikdar Smt. Joytirmoyee

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there are encroachment and illegal construction in DDA land;
- (b) if so, the details of encroachment and illegal construction on DDA land reported during last two years - year-wise; and
- (c) the action Government has taken to free the DDA land completely from encroachment and illegal construction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): Yes, Sir.

(b)&(c): DDA has reported that there is no report of major encroachments on DDA land during the last two years. Most of encroachments are old cases. During the year 2004 and 2005, DDA has carried out 1176 demolition programmes and about 239.10 acres of land have been reclaimed.

DDA undertakes demolition programme on regular basis to free its land from encroachments.